NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 255/16	TP 106/17	For Compliance		Organic Industries Pvt. Ltd. Vs Tejkamal Pharmaceuticals Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Syntha H

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Counsel for petitioner is present. She has filed a compliance memo along with annexures.

In this case, already notice was issued to the respondent company and it remained absent. However, the petitioner has not furnished the name of IRP along with consent. Counsel requested time.

List it on 05.10.2017.

MEMBER (J)

MEMBER (T)